

of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals)—

(i) Notification G.S.R. No. 1116, dated the 12th May, 1970, publishing the Mineral Concession (Amendment) Rules, 1970.

(ii) Notification G.S.R. No. 1117, dated the 23rd May, 1970, publishing the Mineral Concession (Second Amendment) Rules, 1970. [Placed in Library. See No. LT-4107/70 for (i) and (ii).]

NOTIFICATIONS OF MINISTRY OF FINANCE

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—

(i) Notification G.S.R. No. 1092, dated the 25th July, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 47th Amendment Rules, 1970.

(ii) Notification G.S.R. No. 1093, dated the 25th July, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 48th Amendment Rules, 1970.

(iii) Notification G.S.R. No. 1094, dated the 25th July, 1970, publishing the Customs and Central Excise Duties Drawback (General) 49th Amendment Rules, 1970.

[Placed in Library. See No. LT-4110/70 for (i) to (iii).]

SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 1153, dated the 5th August, 1970 (in English and Hindi), together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-4108/70.]

SUPPLEMENTARY STATEMENT RE FLOOD SITUATION

सिन्हाई तथा विद्युत मंत्रालय में उपसंत्री (प्रोफेसर सिद्धेश्वर प्रसाद) : श्रीमन्, मैं देश में बाढ़ की स्थिति के बारे में एक अनुपूरक विवरण सभा-पटल पर रखता हूँ। [Placed in Library. See No. LT-4059/70.]

SIXTH REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON OFFICES OF PROFIT

SHRI BIREN ROY (West Bengal): Sir, I beg to lay on the Table a copy of the Sixth Report of the Joint Committee of the Houses on Offices of Profit.

MESSAGE FROM LOK SABHA

THE WEST BENGAL APPROPRIATION (No. 2) BILL, 1970

SECRETARY: Sir, I beg to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the West Bengal Appropriation (No. 2) Bill, 1970, as passed by Lok Sabha at its sitting held on the 25th August, 1970.

2. The Speaker has certified that this Bill is a Money Bill."

Sir, I lay the Bill on the Table of the House.

MOTION RE INTERNATIONAL SITUATION

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Sir, I move:

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

Sir, I have no intention to make any speech at the commencement because I want hon'ble Members to participate in the debate. I will crave the indulgence of the House to wind up the debate and I will try to cover in my concluding speech, by referring to important international events, and answer the specific points that might be raised in the course of the debate.

The question was proposed.

श्री निरंजन वर्मा (मध्य प्रदेश) : श्रीमन्, कुछ तो वे बतावें कि जिस पर हम डिबेट प्रारम्भ कर सकें। कुछ सेलियेट फीचर्स तो वे बतावें।